

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 195 OF 2015

Dated: 4th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Tata Power Co. Ltd. Appellant(s)

Versus

Jharkhand Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

Learned counsel for the State Commission seeks further time to file written submissions. As a last chance time is granted and he may file the written submissions on or before 17.02.2016 after serving copy on the other side.

List the matter on **18.02.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**